

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 966/TT/2025

Subject : Petition for the determination of tariff / Annual Transmission Charges of the 41 Nos. of inter-State transmission lines / system connecting two states (40 ISTS lines between Telangana and Andhra Pradesh and 1 ISTS line between Telangana and Karnataka) for the transmission lines / system owned by the TGTRANSCO for the FY 2024-25 to FY 2028-29 as per the Commission's order dated 5.9.2018 in Petition No. 7/SM/2017.

Petitioner : Transmission Corporation of Telangana Limited (TGTRANSCO).

Respondents : Transmission Corporation of Andhra Pradesh Limited (APTRANSCO) and Anr.

Date of Hearing : **14.5.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri D. Abhinav Rao, Advocate, TSTRANSCO
Shri Abhisek Das, Advocate, TSTRANSCO
Shri Tushar Kanti Mohindroo, Advocate, KPTCL
Ms. Sumana Naganand, Advocate, KPTCL
Shri Arnav Khanna, Advocate, KPTCL

Record of Proceedings

The matter was heard through a virtual hearing.

2. During the course of the hearing, the learned counsel for the Petitioner submitted that, pursuant to the directions vide the Record of Proceedings dated 19.3.2026, a compliance affidavit dated 7.4.2026 has been filed in this matter.
3. The learned counsel for Respondent No. 2, i.e., KPTCL, raised no objection regarding this matter.
4. After hearing, the Commission directed the Respondent(s), as a last opportunity, to file their respective replies, if any, within a week, with a copy to the Petitioner, who may file its rejoinder, if any, within a week thereafter.



5. Subject to the above, the Commission reserved the matter for order.

By order of the Commission

**sd/-
(T.D. Pant)
Joint Chief (Law)**

